

ITEM NO.21

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 2056/2022

STATE OF U.P.

Appellant(s)

VERSUS

RAKESH KUMAR

Respondent(s)

Date : 01-05-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ankit Goel, AOR
Mr. Ashish Kumar Chaurasiya, Adv.

For Respondent(s)

Mr. Sadashiv, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Sole respondent is duly represented.

Original records have been received from the High Court
as well as Trial Court.

Parties may file additional documents, if any.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY
Registrar